**ANNEXURE 5**

| M/S FUNBARS HOSPITALITY PRIVATE LIMITED; COMMENCEMENT OF CIRP ON 03.08.2021 | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| List of Operational Creditors (Workmen) as on 28.01.2022 | | | | | | | | | | | | | |
| Sl. No. | Name of authorised representative, if any | Name of Workmen | Details of claim received | | Details of Claims Admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| | | | Date of Receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether Related Party ? | % voting share in CoC | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |

**Note: RP has not received any claim under this class.**